

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

Dated: Nainital: February 21<sup>st</sup>, 2008.

No. 15 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Dharmendra Singh Adhikari, is posted as Civil Judge (Jr. Div.), Bageshwar, in the vacant Court.

No. 16 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Ms. Meena Deopa, is posted as Judicial Magistrate I Class, Champawat, in the vacant Court. She is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

No. 17 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Deepak Arya, is posted as Civil Judge (Jr. Div.), Champawat, in the vacant Court.

No. 18 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Arvind Nath Tripathi, is posted as Judicial Magistrate-I, I Class, Dehradun, in the vacant Court. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

No. 19 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Vijay Kumar Vishwakarma, is posted as Judicial Magistrate-II, I Class, Dehradun, in the vacant Court. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.



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